

(b) No increase in the incidents of looting and killing in the trains has been reported.

(c) The following measures are being taken to prevent such incidents in Bombay area:

1. Armed escorting of night passenger trains is being done by Government Railway Police.

2. A squad of one Sub-Inspector and 20 other ranks has been raised in the Government Railway Police for carrying out raids and apprehend criminals operating on trains in Bombay.

3. The escorting parties have been instructed to particularly ensure security of lady passengers.

4. Special watch is being kept by the Police on crime prone areas particularly Vikhroli-Bhandup and Sion; and

5. Frequent Nakabandi is done by the Police in Bombay area for arrest of criminals.

(d) Yes, even at the highest level.

(e) A post of D.I.G. of police exclusively for Railways in Maharashtra and another post of Superintendent Of Railway Police for Bombay area are being created by Maharashtra Government so that better protection and security to railway passengers could be secured.

Introduction of a new train from New Jalpaiguri to New Delhi

1090. SHRI LEONARD SOLOMAN SARING; Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that, due to the unadjustable timings of the Tinsukhia Mail Up and Down passing through the New Jalpaiguri Railway Station at 0020 Hours, the representatives of Sikkim, North Bengal and Assam including Members of Parliament have submitted a memorandum to the Railway Minister for introduction

of a new train starting from New Jalpaiguri to New Delhi; and

(b) if so, what action, has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Yes. Introduction of a train between New Jalpaiguri and New Delhi has not been found operationally feasible for want of spare line capacity on saturated section and requisite terminal facilities both at New Delhi and New Jalpaiguri.

1091. [Transferred to the 14th. August, 1980.]

Opening of Unani Dispensary in Daryaganj

1092. SHRI BHAGATRAM MANHAR: Will the Minister of HEALTH be pleased to refer to the reply to Unstarred Question 138 given in the Rajya Sabha on the 1st February, 1980 and state:

(a) whether the services of some of the Unani Physicians of the C.G.H.S. Unani Dispensary of Sarojini Nagar, New Delhi are being transferred to Lucknow for opening a new Dispensary there;

(b) whether another Unani dispensary was sanctioned in Daryaganj, New Delhi; if so, what is the date of sanction of the dispensary;

(c) whether the Unani dispensary at Daryaganj could not be opened due to the non-availability of Unani Physicians in Delhi; and

(d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) One Unani Physician has been transferred from the Sarojini Nagar Dispensary to Lucknow.

(b) Yes, Sir. One Unani unit was sanctioned for Daryaganj on 20-10-78.